

**F.No. 1(101)/CESTAT/CHD/NOTICE-2015/JUD**  
**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**SCO 147-148, SEC.17-C, CHANDIGARH-160017**

Dated: 30/11/2017

**NOTICE**

All concerned are hereby informed that all matters listed on 01.12.2017 before Hon'ble DIVISION BENCH at Chandigarh stand adjourned. The next date of hearing shall be intimated in due course.

This is also informed to all concerns that all matters listed before Hon'ble Single Member, CESTAT, Chandigarh on 01.12.2017 shall be heard in Court No.1 at 10:30 A.M. before Hon'ble Shri Ashok Jindal, Member (Judicial).



Assistant Registrar/Sr.PS  
CESTAT, Chandigarh

Copy To:-

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